

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
BANGALORE-GOA ESTATES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Bangalore-Goa Estates Private Limited
2.	Date of Incorporation of the Corporate Debtor	09 th June 2005
3.	Authority under which Corporate Person is Incorporated/Registered	Companies Act 1956, ROC Bangalore
4.	Corporate Identity Number of the Corporate Debtor	U45201KA2005PTC036506
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	No.29/1, 7th Cross Road,Vasanthnagar, Bangalore, Karnataka, India, 560052
6.	Liquidation commencement date of the Corporate Debtor	3 rd September 2025
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date for submission of claims	3 rd October 2025

Notice is hereby given that BANGALORE-GOA ESTATES PRIVATE LIMITED commenced the voluntary liquidation on 3rd September 2025

The stakeholders of BANGALORE-GOA ESTATES PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 3rd October 2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Bangalore
Date : 06th September, 2025.

Ganesh Panduranga Pai
Insolvency Professional
IBBI/IPA-001/IP-P01313/2018-19/12054